

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-131/1994/6394/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 9th November, 2018.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/04-17/359, dtd. 31.10.2018.

Sir,


With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 08.11.2018 and 09.11.2018 along with station leave permission from the morning of 08.11.2018 till the morning of 12.11.2018, has been granted/~~rejected~~. The Special Judge, CBI, Addl. CBI Court No.1 and in his absence Special Judge, CBI, Addl. CBI Court No. 2 and in his absence Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your court and office in your absence.

Yours faithfully,



6397

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/6395-1A, dated 9.11.18 

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati.
2. The Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati.
3. The Special Judge, CBI, Addl.Court No. 3, Assam, Guwahati.

sd/-

JT. REGISTRAR (VIGILANCE)